

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (C) No. 9923/2023

(Arising out of impugned final judgment and order dated 03-11-2022 in WC No. 908/2022 passed by the High Court Of Judicature At Allahabad)

GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY & ANR.Petitioner(s)

VERSUS

MAHESH CHAND SHARMA & ORS.

Respondent(s)

(I.R. and IA No.80719/2023-EXEMPTION FROM FILING O.T. )

Date : 07-03-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE

HON'BLE MR. JUSTICE SANJAY KUMAR

For Petitioner(s) Ms. Preeti Goel, Adv.  
Mr. Ritesh Kumar, AOR

For Respondent(s) Mr. Rakesh Mishra, AOR  
Mr. Pankaj Dubey, Adv.  
Mr. Alok Kumar Pandey, Adv.  
Ms. Kiran Pandey, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

This matter has to be heard on a non-  
miscellaneous day.

List on 23<sup>rd</sup> April, 2024.

Rejoinder to be filed by 15<sup>th</sup> April, 2024.

(SNEHA DAS)  
SENIOR PERSONAL ASSISTANT

(VIDYA NEGI)  
ASSISTANT REGISTRAR